

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**35. I.A(IBC)(Liq.)/19/2024 In C.P. (IB)/2318(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

**NAME OF THE PARTIES: - Mr. Harshad Deshpande**  
**IN THE MATTER OF**  
**RQS Engineering Pvt. Ltd.**  
**V/s**  
**Thermo Products Pvt. Ltd**

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of the Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

Adv. Akshay Petkar a/w Adv. Pranav Shah appeared for the Applicant  
through VC. List this matter on **03.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**